



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**O.A. No./100/661/2021
M.A. No./100/864/2021**

This the 24th Day of March, 2021

(Through video conferencing)

**Hon'ble Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A.K. Bishnoi, Member (A)**

1. Ashok Kumar Mishra
S/o Shri Lallan Mishra
Aged about 55 years
R/o E-67, Qutub Vihar
Phase-1, Near MCD Primary School
New Delhi-110071
Group : B
Department : Delhi Jal Board
Designation : Presently working as
Assistant Accounts Officer
C/o CC (E&M) WS-SW
D-Block, Janak Puri, New Delhi-110058.
2. Dipendra Kumar
S/o Shri Narendra Prasad
Aged about 43 years
R/o A-19, Ground Floor, Jagatpuri
Krishna Nagar, Delhi-110051
Group : B
Department : Delhi Jal Board
Designation : Presently working as
Assistant Accounts Officer
C/o EE (Project) W-II, 4th Floor
Phase-1, Varunalaya Building
Jhandewalan, Karol Bagh
New Delhi-110005.
3. Sandeep Gupta
S/o Late Shri Surya Bhan Gupta
Aged about 44 years
R/o Qtr. No.39, Type III
Varun Niketan, Pitampura, New Delhi



Group : B
 Department : Delhi Jal Board
 Designation : Presently working as
 Assistant Accounts Officer
 C/o EE (E&M) WC-I 124, Varun Niketan
 Pitampura, New Delhi-110088.

4. Sheo Dani Prasad
 S/o Shri Baleshwar Prasad
 Aged about 43 years
 R/o RZD-68, IIInd Floor
 Dabri Extn. (East), New Delhi-110045.
 Group : B
 Department : Delhi Jal Board
 Designation : Working as
 Assistant Accounts Officer
 C/o EE (SW)-III, Delhi Jal Board
 R.K. Puram, Delhi.

.. Applicants

(By Advocate : Mrs. Rani Chhabra)

Versus

1. Govt. of NCT of Delhi
 Through its Secretary
 Delhi Secretariat, I.P. Estate, New Delhi.
2. Delhi Jal Board
 Through its Chairman
 Govt. of NCT of Delhi
 Varunalaya Phase-II
 Karol Bagh, New Delhi-110005.
3. The Assistant Commissioner (D)
 Govt. of NCT of Delhi
 Varunalaya Phase-II
 Karol Bagh, New Delhi-110005.
4. The Member Administration
 Delhi Jal Board
 Govt. of NCT of Delhi
 Varunalaya Phase-II
 Karol Bagh, New Delhi-110005.

.. Respondents

(By Advocate : Ms. Esha Mazumdar for R-1)



O R D E R (ORAL)

Hon'ble Mr. A.K. Bishnoi :

This O.A. is filed challenging the proceedings dated 28.07.2020. The applicant contends that the seniority which was already finalized, is sought to be reopened.

2. We heard Mrs. Rani Chhabra, learned counsel for applicant and Ms. Esha Mazumdar, learned counsel for respondent No.1.

3. The applicant is under the impression that the impugned order is a final seniority list, by itself. However, it is seen that a provisional seniority list has been circulated. The applicants can submit their representations against the said provisional seniority list, if they did not do it already.

4. In view of this, the O.A. is disposed of at the admission stage itself, with a direction to the respondents to consider the representation of the applicants and to pass appropriate orders and issue a final seniority list, if not already issued;

Item No. 5



within two months from the date of receipt of a copy of this order.

Pending MA also stands disposed of. There shall be no order as to costs.

(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

March 24, 2021
/pj/jyoti/rk/ns/